

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 01 OF 2017

Dated: 30th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Energy Watchdog

Vs.

Tamil Nadu Electricity Regulatory Commission & Ors.

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s)

: -

Counsel for the Respondent(s)

: Mr. Sethu Ramalingam for R.1

Mr. S Vallinayagam

Mr. G.Umapathy for R.2

Mr. Tushar Srivastava for R-3 to R-5

Mr. Anand K. Ganesan

Mr. Ashwin Ramanathan for R-6 to R-10
& R-13 & R-14

Mr. Sakya Chaudhuri

Mr. Avijet Lala

Ms. Shikha Pandey

Mr. Akshay Shandilya for R-11 & R-12

Mr. Manu Seshadri

Mr. Samarth Chowdhary for R-18, R-19
& R-24,

Ms. Divya Chaturvedi

Mr. Saransh Shaw for R.20

Mr. Rutwik Panda

Ms. Anshu Malik for R-23

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **22.10.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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